

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Sixty Second Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1983

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Seventh Lok Sabha)

SIXTY-SECOND REPORT

(Presented on 10-8-1983)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-second Report.

2. The Committee met on 8 August, 1983, for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to 12 Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Industrial Workers' Insurance Bill, 1983 by Shri E. Balanandan and (ii) the Constitution (Amendment) Bill, 1983 (*Amendment of article 356*) by Shri H. N. Bahuguna be placed in category 'A' and the remaining 10 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

August 8, 1983
Sravana 17, 1905 (Saka)

G. LAKSHMANAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1983 (Amendment of article 155) by Shri B.V. Desai.	21 of 1983	B	2 hours
2.	The Constitution (Amendment) Bill, 1983 (Amendment of Preamble, etc.) by Shri Bhogendra Jha.	9 of 1983	B	2 hours
3.	The Constitution (Amendment) Bill, 1983 (Insertion of new articles 125A and 221A) by Prof Madhu Dandavate.	14 of 1983	B	2 hours
4.	The Industrial Workers' Insurance Bill, 1983 by Shri E. Balanandan.	77 of 1983	A	2 hours
5.	The Constitution (Amendment) Bill, 1983 (Amendment of article 326) by Shri B. Balanandin.	76 of 1983	B	2 hours
6.	The Agricultural Workers' Family Pension and Other Amenities Bill, 1983 by Shri M.M. Lawrence.	85 of 1983	B	2 hours
7.	The Agricultural Workers' Compensation Bill, 1983 by Shri M.M. Lawrence.	86 of 1983	B	2 hours
8.	The Indian Social Disparities Abolition Bill, 1983 by Prof. Ajit Kumar Mehta.	83 of 1983	B	2 hours
9.	The Central Excises and Salt (Amendment) Bill, 1983 (Amendment of Long Title, etc.) by Shri Bhogendra Jha.	75 of 1983	B	2 hours
10.	The Publication of Political Party Accounts Bill, 1983 by Prof. Madhu Dandavate.	81 of 1983	B	2 hours
11.	The Supreme Court (Additional Discretionary Powers) Bill, 1983 by Prof. Madhu Dandavate.	80 of 1983	B	2 hours
12.	The Constitution (Amendment) Bill, 1983 (Amendment of article 356) by Shri H.N. Bahuguna.	79 of 1983	A	2 hours